

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO.1455

TO BE ANSWERED ON THE 03RD MAY, 2016/ VAISAKHA 13, 1938 (SAKA)

UNAUTHORISED PARKING

†1455. DR. RAVINDRA KUMAR RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports of illegal/unauthorised parking facilities being run in various parts of the NCT of Delhi;

(b) if so, the details thereof and the total number of illegal parking facilities identified by the officials of MCD and NDMC in various parts including Karol Bagh and Sarojini Nagar market during each of the last three years and the current year;

(c) whether there are reports that such facilities are running with the connivance of officers of NDMC, MCD and Delhi Police, if so, the details thereof and the total number of such cases reported and the action taken against the guilty officers during the said period; and

(d) the corrective measures taken by the Government to remove illegal parking facility and to check illegal parking in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): The details of cases registered at various police stations in the NCT of Delhi against the parking contractors/attendants for unauthorized parking during the year 2013, 2014, 2015 and 2016 (upto 31.03.2016) are at Annexure 'A'.

(c): The Directorate of Local Bodies has informed that from January, 2013 till date, 06 officials/officers of North Delhi Municipal Corporation,

01 official in South DMC have been proceeded departmentally for allowing unauthorised parking. No complaint in this regard has been received from East DMC. No such connivance of Delhi Police personnel has come to notice during the last three years and the current year.

(d): Necessary legal action is taken against the operators of illegal parking by the municipal corporation and Delhi Police whenever it comes to the notice.

**DETAILS OF CASES REGISTERED AGAINST PARKING
CONTRACTORS/ATTENDANTS DURING THE YEAR 2013,
2014, 2015 AND 2016 (UPTO 31.03.2016)**

Sl. No.	FIR No. & Date	Under Section & Police Station	Brief Facts
1.	412/13 dated 30.08.2013	420/468/471 IPC, PS SJ Enclave	Unauthorized parking in front of A-23 MR Centre, Green Park.
2.	457/13 dated 06.12.2013	420 IPC PS Sarojini Nagar	Unauthorized parking near C-Block, sarojini Nagar
3.	517/14 dated 14.09.2014	420/34 IPC PS Sarojni Nagar	Unauthorised Parking near H-161 Sarojini Nagar
4.	728/14 dated 08.10.2014	419/420 IPC, PS Gandhi Nagar.	Unauthorized parking. The parking license of this place was cancelled/expired in September 2014 but found being operated.
5.	126/14, dated 24.07.2014	420 IPC PS Barakhamba Road.	Unauthorized parking at K.G Marg being operated illegally.
6.	939/14 dated 13.10.2014	420 IPC, PS Kalka Ji	Unauthorized parking at Bala Ji Estate, Kalka Ji
7.	85/15 dated 20.1.2015	188/34 IPC, PS Karol Bagh	Unauthorized parking in Karol Bagh market area

8.	97/15 dated 24.1.2015	188/34 IPC, PS Karol Bagh	Unauthorized parking in Karol Bagh Market area
9.	310/15 dated 29.04.2015	420/34 IPC PS Sarojini Nagar	Unauthorised parking at Sarojini Nagar Market
10.	232/15 dated 09.05.2015	420/34 IPC PS Sarojini Nagar	Unauthorised parking in H- Block in front of Mahindra Sweets.
11.	565/15 dated 11.09.2015	420 IPC, PS IP Estate	Reg. collection of exorbitant parking fees in Darya Ganj Area.
12.	566/15 dated 11.09.2015	420 IPC, PS IP Estate	Reg. collection of exorbitant parking fees in Darya Ganj Area.
13.	627/15 dated 21.07.15	420 IPC, PS Kalkaji	Unauthorised parking at Kalkaji Mandir Road
14.	855/15 dated 02.11.2015	420/34 IPC, PS Rani Bagh	Unauthorised parking at Sant Nagar Chowk, Rani Bagh.
15.	07/15 dated 11.01.2015	420 IPC, PS Jama Masjid	Illegal parking at coat market, Jama Masjid
16.	139/15 dated 18.03.2015	420 IPC, PS I.P.Estate	Illegal parking at Bahadur Shah Jafar Marg.
